### Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,2016

Sl. No.	Category of creditor	Summai received	ry of claims		y of claims nitted	Amo unt	Amount of claims not		D et	Remark, If any
		No. of claims	Amount	No. of claims	Amount of claims admitted	of conti ngent claim s	admitted	under verification	ai ls in Anne xure	·
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	42	254761336.81	34	62817338.57		7717195.97	184226802.28	2	The Exmanagement has not provided the records of the Corporate Debtor and the MCA records are updated till 31.03.2019 (date of balance sheet) and therefore the IRP/RP has relied solely upon the claims and Recovery Certificates submitted by the Claimants.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	124439155.06	1	5,31,00,000.00	-	-	71339155.06	4	The Ex- management has not provided the records of the

										Corporate Debtor and the MCA records are updated till 31.03.2019 (date of balance sheet) and therefore the IRP/RP has relied upon the claim and records filed by the Claimant.
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	1	805000.00	-	-	-	-	805000.00	6	-
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)					-	_	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	-
	Total	46	380005491.87	35	115917338.57		7717195.97	256370957.34		

#### Annexure-1

### Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 10/08/2023

#### List of secured financial creditors belonging to any class of creditors

Sl. No.		Detai claim r			Det	tails of clain	n admitted		Amount of contingent	of any	claim not	Amount of claim	Remark if any
	ditor			Amount of claim admitted	Nature of claim	Amount covered by guarantee	related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	admitted	under verificatio n	
	-	-	-	-	-	-	-	-	-	-		-	-

# Annexure-2 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 10/08/2023

#### List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Details received	s of claim		Deta	ails of claim a	dmitted		Amount of	Amount of any mutual dues,	Amount of claim not	Amount of claim	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingen t claim	that may be set-off	admitted	under verification	
	Amit Bathla and Jitin Malik	10-03-2023	1503900.90	1503900.90	Debt (Home Buyer)	-	No	1.30	-	-	0.00	0.00	-
	Pawan Kumar Malhotra		2006691.37		Financial Debt (Home Buyer)	-	No	1.73			0.00	0.00	
3	Vinit Kumar & Sarita				Debt (Home Buyer)	-	No	1.65		L	0.00	0.00	
	Rachna Saxena & Avneesh Kumar Saxena	10-03-2023	2866839.63	2866839.63	Financial Debt (Home Buyer)	-	No	2.47		-1-	0.00	0.00	
	Renu Jain and Pramod Jain	11-03-2023	1314490.43		Financial Debt (Home Buyer)	-	No	1.13		-1	0.00	0.00	
	Dhiman				Debt (Home Buyer)	-	No	1.40		1	0.00	0.00	
	Aditya Kumar Tyagi				Financial Debt (Home Buyer)	-	No	1.40			0.00	0.00	
8	Kapil Tyagi & Sonali	11-03-2023	1900624.65	1900624.65	Financial	-	No	1.64			0.00	0.00	

	yagi apil Kumar				Debt (Home								
9 Ka	onil Vymor				l(Home I								1
9 Ka	anil Vuman												
9 <b>Κ</b> ε	omil Vumon				Buyer)								
	adii Kuillai – I	12-03-2023	1447112.38	1446979.20	Financial	-	No	1.25			133.18	0.00	
1 1					Debt			1.23					
					(Home								
$\vdash$					Buyer)								
10 Sh	hashi Lata	12-03-2023	1822699.86	1822537.63		-	No	1.57			162.23	0.00	
					Debt								
					(Home								
					Buyer)								
11 11	11 D A1	12 02 2022	1006070 27	1096879.27			NT.	0.05			0.00	0.00	
11 Al	lka Rani Agarwal	13-03-2023	10968/9.2/			-	No	0.95			0.00	0.00	
					Debt								
					(Home								
					Buyer)								
12 As	shish Mittal	13-03-2023	1304029.00	1304024.00	Financial	_	No	1.12			5.00	0.00	
		10 00 2020	120.029.00		Debt		1.0	1.12			2.00		
					(Home								
$\vdash$					Buyer)								
13  Sa	aurabh Gupta	14-03-2023	1723110.56	1723110.56		-	No	1.49			0.00	0.00	
					Debt								
					(Home								
					Buyer)								
14 Su	ushil Kumar	14 02 2022	1244024 45	1244754.55		_	No	1.07			179.90	0.00	
14  Su	usiiii Kuillar	14-03-2023	1244934.43			-	NO	1.07		<del></del>	1/9.90	0.00	
					Debt								
					(Home								
					Buyer)								
15 As	shok Sharma	14-03-2023	1237941.24	1237941.24	Financial	-	No	1.07			0.00	0.00	
					Debt								
					(Home								
					Buyer)								
<del>                                     </del>			1 12 51 51 02								0.00	0.00	
16 An	mitesh Suman	14-03-2023	1426154.93	1426154.93		-	No	1.23			0.00	0.00	
					Debt								
					(Home								
					Buyer)								
17 So	onal Savings and	16 03 2023	8568000 00	4759583.56		_	No	4.11			3808416.44	0.00	
1   50		10-03-2023	0.00000.00		Debt	-	INO	H.11			3000410.44	0.00	
Inv	vestment Pvt. Ltd.												
					(Home								
					Buyer)								
18 Ra	apid Technosoft Pvt.	16-03-2023	8721000.00	4843523.29	Financial	-	No	4.18			3877476.71	0.00	
Lto					Debt								
					(Home								
					`								
10 ~	TT 1 1 1	22 22 222	1200207.00		Buyer)		3.7	1.10			0.00	0.00	
19 Se	eema Thukral and	23-03-2023	1309385.00	1309385.00	Financial	-	No	1.13			0.00	0.00	

	Yuvaksh Thukral				Debt							
					(Home							
					Buyer)							
20	Ritesh Kumar	24-03-2023	441600.00	441600.00	Financial	-	No	0.38	 	0.00	0.00	
					Debt							
					(Home							
					Buyer)							
21	Vineet Bhardwaj and	03-04-2023	1886521.70	1876153.48	Financial	-	No	1.62	 		0.00	
	Kamal Kishor Sharma				Debt					10368.22		
					(Home					10308.22		
					Buyer)							
22	Anand Yadav	08-04-2023	480873.00	466737.73	Financial	-	No	0.40	 		0.00	
					Debt					14135.27		
					(Home					14133.27		
					Buyer)							
23					Financial	-	No	0.00	 		43498806.00	
	D ' 1 IZ		43498806.0	0.00	Debt					0.00		
	Rajesh Kumar		V		(Home							
2.4	Agarwal	17-04-2023			Buyer)		N.T.	1.20			0.00	
24					Financial Debt	-	No	1.29	 		0.00	
			1495074.00	1495074.00	(Home					0.00		
	Shardendu Bajpai	18-04-2023			Buyer)							
25	Shardendu Dajpar	16-04-2023			Financial	_	No	5.23	 		0.00	Received
					Debt		110	3.23	 		0.00	revised
			6059211 03	6059211.03						0.00		claim form
	Sanjeev Kumar		0009211.00	0009211.05	Buyer)					0.00		on 08-08-
		24-04-2023										2023
26	8				Financial	-	No	1.61	 		0.00	
			1966409 00	1966490 00	Debt					0.00		
				1866489.00	(Home					9.00		
	Rajeev Kumar	26-04-2023			Buyer)							
27					Financial	-	No	1.32	 		0.00	
			1535029 51	1535011.08	Debt					18.43		
			1333043.31	1333011.00	(Home					10.43		
	Arpit Garg	02-05-2023			Buyer)			1				
28					Financial	-	No	1.25	 		0.00	
			1456335.75	1454198.62	Debt					2137.13		
	TI C	02.05.2022			(ноте							
	Usha Garg	02-05-2023			Buyer)		3.7	1 41			0.00	
29					Financial	-	No	1.41	 		0.00	
			1637098.50	1636376.11	Debt (Home					722.39		
	Sarita Agarwal	02-05-2023			(Home Buyer)							
	Namita Sethi &		1627225 70	1624820.22		_	No	1.40	 	2405.48	0.00	
50	rvannia seini &	02-03-2023	104/223.70	1024020.22	1 1114110141		110	μ. <del>1</del> υ	 	2403.40	0.00	<u> </u>

	Brijesh Sethi				Debt (Home						
					Buyer)						
31			1785351.18	1785106.09	Financial Debt (Home	-	No	1.54	 	245.09	0.00
	Neeta Rastogi	23-05-2023			Buyer)		3.7	1.26			0.00
32	Nikhil Dublish	23-05-2023	1577069.44	1576851.37	Financial Debt (Home Buyer)	-	No	1.36	 	218.07	0.00
33	Ruchi Mittal		942906.00	942342.58	Financial Debt (Home Buyer)	-	No	0.81	 	563.42	0.00
34	Son Devi & Rakesh		1337702.00	1328646.68	Financial Debt (Home Buyer)	-	No	1.15	 	0.00	9055.32
35	Mahakar Singh	10-06-2023	1811592.77	0.00	Financial Debt (Home Buyer)	-	No	0.00	 	0.00	1811592.77
36	UTHKRISHT BUILDCON PRIVATE LIMITED	07-07-2023	43443767.9 2	0.00	Financial Debt (Home Buyer)	-	Not marked	0.00	 	0.00	43443767.92
37	Anju Rastogi and Vivek Rastogi	19-07-2023	1761813.70	1761813.70	Financial Debt (Home Buyer)	-	No	1.53	 	0.00	0.00
38	Shefali Gupta and Kumar Gourav Gupta	27-07-2023	2197600.00	0.00	Financial Debt (Home Buyer)	-	No	0.00	 	0.00	2197600.00
39	Rama Gupta	27-07-2023	18192905.0 0	0.00	Financial Debt (Home Buyer)	-	Not marked	0.00	 	0.00	18192905.00
40	Ayush Gupta	27-07-2023	16281742.2 7	0.00	Financial Debt (Home Buyer)	-	Not marked	0.00	 	0.00	16281742.27
41	Shilpi Gupta	27-07-2023	20782220.0 0		Financial Debt	-	Not marked	0.00	 	0.00	20782220.00

				(Home Buyer)							
42	Ajay Kumar Gupta	28-07-2023	38009113.0 0	Financial Debt (Home Buyer)	1	Not marked	0.00	1	 0.00	38009113.00	

### Annexure-3 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 10/08/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Detail claim re			Detai	ls of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed		Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aumitteu	verification	
	-	-	_	-	-	-	-	-	-	-		-	-

### Annexure-4 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 10/08/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details received	of claim		Details	of claim a	dmitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amou nt covere d by guarante e	Whether related party?	% of voting share in CoC	Ciaini	dues, that may beset- off	admitted	verification	
1	Neon Vincom Pvt Ltd	16-03-2023	5,31,00,000	5,31,00,000	Financial Debt	-	No	45.81	-	-		-	-
2.	Seema Raj Agarwal	10-05-2023	5,76,89,155.06	0.00	Financial Debt	-	No	0.00	-	-	-	5,76,89,155.06	-
3,	Apporv Tyagi	28-06-2023	1,36,50,000.00	0.00	Financial Debt	-	Not marked	0.00	-	-	-	1,36,50,000.00	-

# Annexure-5 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 10/08/2023

#### List of operational creditors (Workmen)

Sl. No.	Name of creditor	Detail claim re			Detai	ls of claim ad	mitted		Amount of contingent claim	Amount of any	Amount of claim not admitted	claim	Remarks if any
		Date of receipt	Amount claimed		Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Ciaiiii	mutual dues, that may beset- off	admitted	under verification	
	-	-	_	-	-	-	-	-	-	-		-	-

# Annexure-6 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 10/08/2023

#### **List of operational creditors (Employees)**

Sl. No.	Name of creditor	Detail claim re		Detai	ls of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aumitteu	verification	
1	Sajjan Kumar Choudhary	28-06-2023	805000.00	Operational Debt (Ex- Employee)	_	-	-	-	-	-	805000.00	-

## Annexure-7 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 10/08/2023

#### List of operational creditors (Government dues)

Sl.					Details	of claim ad	mitted				Amount of		Remarks if
No.	creditor	Date of receipt	Τ.	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim m	any mutual dues, that may beset- off	claim not admitted	of claim under verificati on	any
											-		

# Annexure-8 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 10/08/2023

#### List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name of Creditor			Details of							Amount	Amount		Remarks,
No.		r	eceived	claim						of	of any	of claim	claim	if any
				admitted								not	under	
			Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amo unt cover ed by guara	Whether related party?	% of voting share in CoC	nt claim	dues, that may be set-off	admitted	verifica- tion	
							ntee							

# Annexure-9 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 10/08/2023

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name of creditor	Details of claim received		Detai	ls of claim ad	mitted		Amount of contingent claim	gent any	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Ciaiii	dues, that may beset- off	aumitteu	verification	